

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject:- Notification of reframed seniority and date of notional promotion /placement of Civil Judges (Senior Division) / Sub Judges (Munsiffs 2003 batch) consequent upon reframing of their seniority in terms of High Court Order No. 768 of 2022/RG dated 12.07.2022.

ORDER

No: - 820 of 2022/RG

Dated:- 25/07/2022

Whereas, on the strength of the resolution adopted by the Hon'ble Full Court in its meeting held on 30.06.2022 and in compliance with the Judgment of the Hon'ble Division Bench passed in SWP 1350/2011 titled Arvind Sharma & ors Vs State and ors and SWP No.748/2009 titled Shabir Ahmad Malik and ors Vs State of J&K and ors, the seniority of 2003 batch of Munsiffs (who are presently in service) was re-framed vide High Court order No. 768 of 2022 /RG dated 12.07.2022.

Whereas, during the pendency of above petitions, the entire 2003 batch of Munsiffs got promoted to the post of Civil Judges (Senior Divisions)/ Sub Judges which necessitated re-notifying the seniority and dates of their promotions as Civil Judges (Senior Divisions)/ Sub Judges in consonance with the re-framed seniority.

Whereas, the matter was again deliberated upon by the Hon'ble Full Court in its meeting held on 19.07.2022 and in compliance to the resolution adopted by the Hon'ble Full Court in this regard, the reframed seniority and the dates of subsequent promotion as Civil Judges (Senior Division)/ Sub Judges of 2003 batch of Munsiffs is re-notified as under:-

Reframed seniority and dates of notional promotion/placement of Civil Judges(Senior Division)/ Sub Judges (Munsiff 2003 batch) consequent upon reframing of their seniority vide order No. 768 of 2022/RG dated 12.07.2022

Sr.No.	Name of the Officer (according to the reframed Seniority of 2003 batch Munsiffs)	The dates against which the officers are required to be/deemed to have been promoted/placed in the cadre of Civil Judges (Senior Division)/Sub Judges.
1.	Amarjit Singh Langeh	02.09.2011
2.	Ms. Sandeep Kour	02.09.2011
3.	Amit Kumar Gupta	02.09.2011
4.	Sandeep Gandotra	02.09.2011 (Notionally)
5.	Anoop Kumar	31.12.2013
6.	Farooq Ahmad Bhat	31.12.2013
7.	Shabir Ahmad Malik	31.12.2013
8.	Arvind Sharma	31.12.2013
9.	Yash Pal Sharma	31.12.2013
10.	Imtiyaz Ahmad Lone	31.12.2013
11.	Amit Sharma	31.12.2013
12.	Khurshid-ul-Islam	31.12.2013
13.	Ms. Arti Mohan	31.12.2013

14.	Ms. Umi Kulsoom	31.12.2013
15.	Pawan Kumar Sharma	31.12.2013
16.	Iqbal Ahmad Masoodi	31.12.2013 (Notionally)
17.	Ms. Renu Dogra	31.12.2013 (Notionally)
18.	Ms. Sudesh Sharma	31.12.2013 (Notionally)
19.	Ms. Spalzes Angmo	31.12.2013 (Notionally)
20.	Adnan Syed	31.12.2013 (Notionally)
21.	Khem Raj	31.12.2013 (Notionally)
22.	Dinesh Gupta	31.12.2013 (Notionally)
23.	Parvaiz Iqbal	31.12.2013 (Notionally)
24.	Prem Sagar	31.12.2013 (Notionally)
25.	Ms. Archana Charak	04.07.2015 (Notionally)
26.	Abdul Qayoom Mir	04.07.2015 (Notionally)
27.	Manzoor Ahmad Zargar	04.07.2015 (Notionally)
28.	Yahya Firdous Ahangar	04.07.2015
29.	Manoj Parihar	04.07.2015
30.	Bashir Ahmad Munshi	18.07.2017
31.	Raja Mohd. Tasleem	18.07.2017
32.	Manjeet Rai	18.07.2017
33.	Ms. Anjum Ara	18.07.2017
34.	Manzoor Ahmad Khan	18.07.2017
35.	Ms. Rajni Sharma	18.07.2017
36.	Madan Lal	18.07.2017
37.	Ahsan-ullah Parvez Malik	16.10.2018
38.	Vinod Kumar	16.10.2018
39.	Arun Kumar Kotwal	16.10.2018
40.	Sushil Singh	16.10.2018
41.	Ramesh Lal	16.10.2018
42.	Mansoor Ahmad Lone	16.10.2018

Note: Since all officers have actually worked against the promoted posts, the pay being drawn by all such officers whose seniority has been adversely affected stands protected.

By order of the Hon'ble Full Court.

(Sanjeev Gupta)
Registrar General

No: 23466-520/R4/195

Dated: 25/07/2022.

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr. /Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh.
4. Registrar Rules, High Court of J&K and Ladakh.
5. CPC e-Courts High Court of J&K and Ladakh, for uploading the same on the official website of the High Court.
6. Concerned Officers _____
..... for information.
7. Incharge Chief Librarian, High Court of J&K Jammu/Srinagar for information and keeping the record of the same.
8. Order file.

Registrar General